

(b) if so, the reasons therefor?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) and (b) A sum of Rs. 97,514 was sanctioned in January, 1955 for the provision of covered roof on the B.G./M.G. passenger platform at Palghat. Before this work could be taken in hand, the question of stepping up of the B.G./M.G. transhipment capacity at Palghat became very important. Since this station was no longer served by B. G. passenger train this B.G./M.G. passenger platform was converted to B.G./M.G. transhipment platform and the work of covering it mentioned above, was cancelled.

The question of providing a covered roof on the M.G. platform will soon be considered.

#### FAMILY ALLOWANCE TO POSTS AND TELEGRAPHS EMPLOYEES

**928. Shri Ramachandra Reddi:** Will the Minister of Communications be pleased to state:

(a) whether any representation was received from the All India Postal Employees Union Class III C.H.Q., New Delhi, requesting the grant of family allowances to Posts and Telegraphs employees;

(b) whether any such allowances are being granted to Class III employees in other Government or quasi-Government Services; and

(c) the decision taken by Government on the said representation?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):**

(a) A representation was received from the National Federation of P. & T. employees.

(b) No such allowances are being paid to Central Government staff paid out civil estimates. Information regarding Defence and Railways employees is being collected.

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(c) The proposal was rejected. It is felt that when the State is in a position to provide educational facilities to the children of the citizens of the country, the children of the P. & T. employees will also be entitled to those facilities.

#### LUNCH INTERVAL FOR POSTAL OFFICIALS

**929. Shri Ramachandra Reddi:** Will the Minister of Communications be pleased to state:

(a) whether lunch interval is provided to Postal Officials working at Post Office counters; and

(b) if not, the alternative arrangements that are made to enable them to have a short break for lunch?

**The Minister in the Ministry of Communications (Shri Raj Bahadur):** (a) Yes, but no fixed time has been prescribed.

(b) Does not arise.

#### HOUSES FOR MINE WORKERS

**930. Shri Deogam:** Will the Minister of Labour be pleased to state:

(a) whether all the mineowners have provided houses for the workers in Noamundi, Barajamda and Barbil mine areas; and

(b) the action taken against the defaulting mineowners?

**The Minister of Labour (Shri Khandubhai Desai):** (a) and (b) The information is being collected and will be placed on the Table of the Lok Sabha as soon as it becomes available.

#### खसरा

६३० (क). श्री० बी० पी० सिंह: क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रति वर्ष खसरा (मीजिल्स) से औसतन कितने बच्चों की मृत्यु होती है;

(ख) क्या इस बीमारी को रोकने के लिये किसी औषधि का आविष्कार किया गया है;